

**IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH: HYDERABAD**

OA.No./20/894/2016
Dated: 17/7/2018

BETWEEN:

1. Smt. B. Seethamma, W/o. Bangarayya,
Aged about 54 years,
Regular Mazdoor (Group-D)
HRMS.No.200201643,
Working in the Office of the General Manager,
Telecom District, BSNL, Vizianagaram, A.P.State.
2. Smt. P. Pydamma,
W/o. Krishna, aged about 54 years,
Regular Mazdoor (Group-D) HRMS No.200201641,
Working in the Office of the General Manager,
Telecom District, BSNL, Vizianagaram, A.P. State.
3. Smt. N. Kotamma, W/o. Bangarayya,
Aged about 54 years, Regular Mazdoor (Group-D),
Working in the Office of the General Manager,
Telecom District, BSNL, Vizianagaram, A.P. State.
4. Smt. V. Krishna, W/o. Sanyasappadu,
aged about 54 years, Regular Mazdoor (Group-D),
HRMS No.200 201655,
in the office of the General Manager,
Telecom District of the General Manager,
Telecom Dostrict, BSNL, Vizianagaram, A.P. State.

..... Applicants

AND

1. The General Manager,
Telecom District, BSNL, Vizianagaram.
2. The Chief General Manager, Telecom Circle (BSNL),
Doorsanchar Bhavan, Nampally Station Road,
Abids, Hyderabad- 500 001.
3. The Chairman & Managing Director,
BSNL Corporate Office, Bharat Sanchar Bhavan,
4th floor, Janapath, New Delhi.
5. Union of India represented by its
Secretary, Department of Telecommunication, I.T.
20 Ashoka Road, New Delhi.

..... Respondents

Counsel for the Applicant : Mr. K .Venkateswara Rao, Advocate
Counsel for the Respondents : Mr. M. Brahma Reddy, SC for R1 to R3
: Mrs. K. Rajitha, Sr. CGSC for R4

CORAM

Hon'ble Mr. Justice R. Kantha Rao, Judicial Member

ORAL ORDER
{Per Hon'ble Mr. Justice R. Kantha Rao, Judicial Member}

No representation for the applicant even though the matter is listed under the caption for dismissal. The OA is therefore, dismissed for non-prosecution. No costs.

(JUSTICE R. KANTHA RAO)
JUDL. MEMBER

Dated the 17th July, 2018
(Dictated in the Open Court)

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